

IN THE HIGH COURT OF JUDICATURE AT PATNA

COURT'S NOTICE NO. 5067 / 2023 (C.O.'s OFFICE) DATED 22.01.2023

Sealed quotations with estimated price are invited in favour of the undersigned from bonafide and reputed registered firms / shops (dealing with edible items) having requisite experience and financial capacity to execute the orders **for supply of edible items of good quality for 250 (Two hundred fifty) persons for the ensuing Republic Day Celebration on 26th January, 2023, in the premises of Patna High Court, Patna within 02 (Two) days from the date of display of Court's notice on the official website of Patna High Court, Patna : <https://patnahighcourt.gov.in>.**

The arrangement is to be made for the following items with service, in all respect :-

- 1) Samosa (Mini Size)
- 2) Jalebi (Keshariya) in Ghee
- 3) Bread Pakoda
- 4) Poha
- 5) Chole Kulche
- 6) French Fries
- 7) Fried Kaju
- 8) Gajar Halwa
- 9) Coffee
- 10) Chips
- 11) Mineral Water

Terms and conditions :-

- 1) Proof of registration of firm / shop, as per Government Rules.
- 2) The firm / shop should have G.S.T and PAN number.
- 3) The estimated rate should be inclusive of all taxes and other charges, if any.

- 4) Payment will be made in the account of the firm / shop upon receipt of the original bill complete in all respect.
- 5) Patna High Court reserves the right to reject any or all the quotations without assigning any reason whatsoever. Patna High Court would not be under any obligation to give any clarifications to those firms / shops, whose quotations have been rejected.
- 6) Patna High Court reserves the right to increase / decrease the specified quantity.
- 7) All disputes shall be subject to Patna Civil Court Jurisdiction only.
- 8) **The bidders shall ensure to mention on the envelope with Court's Notice Number while submitting the quotation.**

22/01/2023
**Additional Registrar (J.J.S.)
Patna High Court, Patna**